

request is made to the host Government for seeking Consular access. The Consular Officer of the Indian Mission concerned visits the detainee and tries to ascertain grounds and circumstances leading to his arrest. Where necessary the Mission takes up the matter at a higher level with the host Government for speedy and fair trial of review of sentence. The Indian Mission makes all efforts to ensure effective legal defence is available to the prisoner as and where necessary. However, the cost of any legal representation must be borne by the person concerned. Depending upon the circumstances, financial assistance and advances can be provided to destitute and stranded Indians, on a case by case basis, by the Indian Mission.

(b) On receipt of information, the concerned Indian Mission either directly or through the Ministry of External Affairs informs the relatives of the Indian workers abroad of any information/problems concerning the workers.

(c) Government has not formal programme to educate person going to Gulf countries for employment and how to deal with problem which they might face abroad. However, all Indian Missions are in touch with the Indian community and are available to assist in the redressal of their grievances.

#### Pending Major Monuments in Rajasthan

2904. SHRI GIRDHARI LAL BHARGAVA :  
SHRI MAHENDRA SINGH BAHTI :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of proposal for conservation of Major Monuments of Rajasthan pending with the Union Government for clearance;

(b) the reasons for not clearing them;

(c) the time by which Archeological Survey of India is likely to give clearance to such major monuments of Rajasthan; and

(d) the details of steps taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) to (d). Conservation of Centrally protected monuments in the State of Rajasthan is a continuous process. The monuments are inspected periodically by the Officers of the Circle/Branches/Headquarter and preservation of these monuments are carried out as per their priorities on the Archaeological principle. Three proposals are under different stages of scrutiny and will disposed off, on their merits and receiving complete technical data. However, an amount of Rs.64.00 Lakhs has been earmarked to structural maintenance and conservation of the Centrally protected monuments in State of Rajasthan.

#### World Bank Aided Projects

2905. SHRI PRAMOD MAHAJAN : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the present status and details of the ongoing World bank aided National Bridge and Highway Projects in the country;

(b) whether there has been delay in execution of these projects and if so, the reasons therefore in each case.

(c) when each of these projects was launched and at what cost;

(d) the time by which each of these projects are likely to be completed with cost thereof; and

(e) the estimated cost overruns on account of delay in their execution and by whom it will be borne?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (c). Presently one loan signed in June, 1992 amounting to US\$ 306 million, is under implementation with the assistance from World Bank. The details are given in statement attached.

(d) and (e). The target dates are also indicated in statement attached. It is too early to indicate the likely costs of completion and cost overrun.

#### STATEMENT

##### Second National Highway Project under World Bank Loan (Ln-3470-IN/CH 2365-IN)

Loan amount : US \$ 306 Million  
Date of Signing : 18.06.1992  
Date of closing : June, 2001      Effective Date 31.08.1992      (Amount in Rs. crores)

S. No.	State	NH. No.	Name of Project	Length in Km.	Sanctioned Cost (Rs. Crores)	Present Progress	Target Date of completion	Project running behind schedule & reasons therefor
1	2	3	4	5	6	7	8	9
1.	Haryana	1	4-laning between Kamal & Ambala Km 132.88-212.16 (NH.1)	79.50	287.22	Works Commenced in Jan.1995 Progress-18%	July, 1998	